

CAUSE LIST OF THE COURT OF **SRI VINAYAK MAYANNAVAR, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE** FOR THE DAY **17.10.2020 at 2.45 PM**

HEARING

1. Crl. Misc. 138/2016
2. Crl. Misc. 231/2020
3. Crl. Misc. 232/2020
4. Crl. Misc. 233/2020
5. Crl. Misc. 234/2020
6. PCR 151/2020
7. OS 298/2014
8. OS 316/2017

ISSUES


9. OS 386/2016
10. OS 54/2017
11. OS 46/2018
12. OS 206/2018
13. OS 282/2019
14. OS 86/2013

ARGUMENTS

15. CC 138/2015

Hosakote

Dated: -16.10.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B., ADDL. CIVIL JUDGE
AND JMFC., HOSAKOTE FOR THE DAY 17.10.2020**

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">EVIDENCE</p> <ol style="list-style-type: none">1. CC 1110/20152. CC 649/20163. CC 789/20164. CC 1182/20165. CC 1312/2016 <p style="text-align: center;">HEARING</p> <ol style="list-style-type: none">6. Crime 86/2020 NGPS7. Cmis 295/20178. CC 341/20189. CC 195/201610. CC 584/201711. OS 187/202012. OS 243/2020 C. Nagaraju V/S Junjareddy13. OS 244/2020 Narayanappa V/S Muniyamma	<p style="text-align: center;">HEARING</p> <ol style="list-style-type: none">14. CC 557/200915. CC 721/201916. CC 731/201417. CC 1161/201718. CC 1281/201519. CC 129/201620. CC 1849/201721. CC 941/202022. CC 1027/2020 (J C Matter)

Hosakote
Dated: - 16.10.2020

Gimj
16/10/2020
Addl. Civil Judge & JMFC.,
Hosakote

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